## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/179/ (IB)/2017

NAME OF THE PETITIONER(S)

: PHOENIX ARC PVT LTD

NAME OF THE RESPONDENT(S)

: GLOBAL POLYBAGS INDUSTRIES PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

(for) PREETI MOHAN

Vinoth Perabhu

Coursel Jos the Redidon

Hooders/

## **ORDER**

Counsel for petitioner present. Counsel for respondent also present. Counsel for petitioner is directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of IBC 2016. Counsel for respondent is directed to file counter by next date of hearing. Put up on 18.07.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIO (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)